

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-341/ND/2023
IA/694/2024

IN THE MATTER OF:

Hy Link Overseas Private Limited

.....Applicant

Vs.

Apex Ispat Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the ITD : Mr. Pratyaksh Gupta, JSC"s with Mr. Shyam Kumar,
Adv. & Mr. Raju Sen

ORDER

Due to paucity of time, the matter is listed on **10.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)